with offer to buy some Indian Airlines viscounts as part payment for the new - aircraft.

- (b) if so, whether Government have accepted the offer of the BAC;
- (c) if the answer to pait (b) above be in the affirmative, the details there-of; and
 - (d) if not, the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Madam.

(b) to (d) The whole question of purchase of new aircraft is under consideration.

SOCIO-ECONOMIC SURVEY OF RURAL AREA.?

1218. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

- (a) whether there is any proposal under the consideration of the Government or University Grants Commission to give assistance in any form to such colleges which wish to undertake socioeconomic survey of adjacent rural areas through their teachers and students as part of their academic activities; and
 - (b) if so, what are the details thereof?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) and (b) A statement is attached.

STATEMENT

Under the Planning Forums Scheme universities and colleges are assisted with financial assistance to undertake, among other activities, the socio-economic surveys. These surveys are generally undertaken by the selected students under the guidance of teachers. The surveys undertaken by the colleges vary from place to place, depending upon the conditions prevailing in the rural area which ia covered by the project. These surveys are generally intended to find out the

various aspects of socio-economic conditions of the region with a view to suggesting measures for tackling the same.

APPLICATIONS FOR THE POSTS OF CABIN ATTENDANTS

- 1219. SHRI PRANAB KUMAR MOKHERJEE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that a large number of applications along with Postal Orders of Rs. 5 for each application have been received by the Indian Airlines authorities in Calcutta for recruitment to the posts of Cabin Attendants and not a single appointment has so far been made:
 - (b) if so, what is the reason therefor;
- (c) whether Government are aware that 27 Cabin Attendants were transferred to Calcutta from Bombay, Madras and other places without tilling in the vacancies by local people: and
 - (d) if so, what is the reason for the same?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
(a) to (d) A large number of applications were received for the post of Cabin Attendant. Selection for posts of Air Hostess was made in May, 1969. Seven out of the eight candidates selected did not report for training and only one joined. None other was considered suitable and the Corporation have advertised the vacancies once again.

For the posts of Flight Steward, 237 applications were received by the last date, viz., 22-3-1969. AJs the need for n.ir Hostesses in the region was more urgent, recruitment for this category was completed first. Also a sufficient number of approved candidates was available in other regions for the post of Flight Steward and, therefore, to meet urgent requirements of this category in the Calcutta region the management decided to appoint some of them pending action on these appli-

cations. The Corporation hope to finalise this by the end of this month.

DELHI SCHOOL OF CORRESPONDENCE COURSES

- 1220. SHRI A. D. MANI: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased *to* state:
- (a) whether the Delhi School of Correspondence Courses and Continuing Education is going to be constituted as an autonomous institution; and
- (b) if so, what are the details of the scheme?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) and (b) The Academic Council of the University of Delhi, at its meeting held on 24-7-1969, set up a Committee with a view to exploring the possibilities of recommending to the University Grants Commission that the School of Correspondence Courses & Continuing Education be recognised as an autonomous institution of the status of a •Deemed' University. Alternatively the University should take steps to institute external degrees by having the necessary amendments made in the University Act and the relevant Statutes and Ordinances.

The Committee is yet to meet and work out etails of the Scheme.

BHARAT VIKAS DAL

- 1221. SHRI A. D. MANI: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:
- (a) whether Government propose to establish the Bharat Vikas Dal or Indian Development Board to provide jobs for unemployed graduates; and
- (b) if so, what are the details of the scheme?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) (a) and (b) The matter is under consideration. Details of the scheme have not yet been drawn up.

MAHARASHTRA GOVERNMENT AWARDS TO AGRICULTURISTS

- 1222. SHRI A. D. MANI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Government or Maharashtra has conferred the "shetinistha" award on progressive agri culturists; and
- (b) whether State Governments have been given powers to give their own awards and decorations in addition to National awards?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) Government of Maharashtra have started in 1969 a scheme to felicitate one progressive farmer each year from each district by giving him a Merit Certificate. The scheme is open only to those progressive farmers who prove to be best in spite of adverse circumstances and cannot take part in All India Crop Competitions because of their limitations. It is open to the State Governments to recognise merit in local areas through such schemes.

DELHI ADMINISTRATION'S CADRE OF SERVICES

- 1223. SHRI Y. ADINARAYANA REDDY : Will the Minister of HOME AFFAIRS be pleased to state :
- (a) whether it is a fact that Delhi Administration has formed a cadre of services for certain employees of the Administration revoking all the previous recruitment rules a channels of promotion to higher posts;
- (b) whether it is a fact that the cadre includes only the ministerial and executive services and has excluded Statistical Assistants who were previously covered by the same recruitment rules for purpose of promotion to higher posts in line with other employees now included in the ministerial/executive cadre; and
- (c) whether it is a fact that there is no separate cadre of services for the Statistical Assistants on the lines of ministerial and executive services